



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL SIT AT 10:00 AM

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/536/2021 FIXED	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
31	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
32	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
33	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	WITH			
34	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

35	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
36	WITH WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
37	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
38	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
39	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
40	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
41	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
42	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
43	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
44	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.

45	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
46	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
47	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
48	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
49	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
50	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
51	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
52	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
53	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
54	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
55	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
56	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
57	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE

59	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
60	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
61	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
62	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
63	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
64	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
65	WITH WP(C)/5040/2021	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
66	WA/43/2020 FIXED	VRINDABAN BUIDERS PVT. LTD. Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
67	WA/112/2020 FIXED	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	MS D BORGHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
68	WITH WA/121/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	MS D BORGHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
69	WITH WA/122/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
70	WITH WA/123/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
71	WITH WA/124/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
72	WITH WA/129/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.

73	WITH WA/130/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
74	WITH WA/132/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
75	WITH WA/133/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
76	WITH WA/134/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
77	WITH WA/135/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
78	WITH WA/136/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
79	WITH WA/138/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
80	WITH WA/139/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGOHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
81	WITH WA/144/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGOHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
82	WITH WA/145/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGOHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
83	WITH WA/146/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGOHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.
84	WITH WA/148/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
85	WITH WA/149/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MS D BORGOHAIN (R5) MS. J PURKAYASTHA (R5) ASSTT.S.G.I.

86	WITH WA/159/2020	ASSAM GRAMIN VIKASH BANK Versus THE UNION OF INDIA AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	ASSTT.S.G.I.
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ORDERS

87	WA/153/2018 BY SLIP	THE STATE OF ASSAM AND ANR Versus SMTI RUPA CHATIA	MR. M NATH MR. N NATH MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. M DAS MR. D CHETIA
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WITH

I.A.(Civil)/1840/2018
in WA/153/2018

THE STATE OF ASSAM AND ANR
Versus
SMTI RUPA CHATIA

MS. M BHATTACHARJEE
ADDL. SR. GA, ASSAM

88 I.A.(Civil)/1824/2021
CONNECTED WITH ITEM NO. 1 OF
DAILY CAUSE LIST
in WP(C)/28/2021

REBIKA MAIBANGSA AND 6 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. V RAJKHOWA
MR. D GOGOI

GA, ASSAM
SC, APSC

WITH

I.A.(Civil)/1818/2021

SRI AARON TERON AND 2 ORS.
Versus
BONDITA BORAH AND 3 ORS. B

MS. S KEMPRAI

GA, ASSAM
SC, APSC
MR. S S SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,2nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

12	WA/83/2020 FIXED	SMTI RUMI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	MR. R K D CHOUDHURY GA, ASSAM MRS N DEKA MR. K KAUR
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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,2nd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/5696/2021 BY SLIP	29 NO. NEKERA LEKERA MIN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM
35	WP(C)/5709/2021 BY SLIP	TAZIMUDDIN AHMED @ ALIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
36	WP(C)/5728/2021 BY SLIP	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	SC, FOREST
37	WP(C)/5765/2021 BY SLIP	PABAN KUMAR BAGARIA Versus THE STATE OF ASSAM AND 3 ORS	MR G KHANDELIA MR. K DEKA	SC, IRRIGATION
38	WP(C)/5770/2021 BY SLIP	SUKUMAR BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR I HAQUE	GA, ASSAM SC, APDCL
39	WP(C)/5780/2021 BY SLIP	GOURAV GOHAIN BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
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7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	Crl.Rev.P./251/2021 B/O	ASISH MANDAL Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM
53	AB/3610/2021 B/O	MANOJ ROY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS	PP, ASSAM
<u>ADMISSION</u>				
54	Crl.Pet./326/2021 WITH LCR 2 FILES, FIXED	RAJIB GHOSH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. A K GUPTA MR. R S MISHRA PP, ASSAM
<u>ORDERS</u>				
55	I.A.(Crl.)/462/2021 WITH BA 417/2021 (D/O) B/O in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4839/2021 B/O	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
59	WP(C)/5815/2021 B/O	PROF. RANJIT TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,2nd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
6	WP(C)/2026/2017 BY SLIP	AAR PEE INDUSTRIES PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 5 ORS.	DR. A SARAF MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.Y DOLOI(R- 1-5) MR D MOZUMDAR (ADDL. A.G., ASSAM) MR.N DEKA(R-6) MR. R BORPUJARI MR.M GOGOI R-6 SC, IOC MR G BORDOLOI
	WITH I.A.(Civil)/297/2018 in WP(C)/2026/2017	M/S INDIAN OIL CORPORATION LTD. Versus AAR PEE INDUSTRIES PVT. LTD.	MR. N DEKA MR. M GOGOI	GA, ASSAM MR. D BARUAH
7	WP(C)/2461/2020 BY SLIP	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
	WITH I.A.(Civil)/1324/2021 in WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N DEKA MR. M GOGOI	GA, ASSAM
ORDERS				
8	I.A.(Civil)/1088/2021 B/O in WP(C)/3021/2021	ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A PHUKAN MR. W SHARMA	GA, ASSAM

WITH
WP(C)/3021/2021

DEBAJIT DAS
Versus
THE STATE OF ASSAM AND 6 ORS

MR. U K NAIR
MR H K DAS
MR. M P SARMA
MR. U PATHAK

GA, ASSAM
SC, PWD

9 I.A.(Civil)/1483/2021
WITH WP(C)/5219/2020 (D/O),
B/O
in WP(C)/5219/2020

BIMAL CHETRI
Versus
THE STATE OF ASSAM AND 2 ORS

MR. B CHAKRABORTY

SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

-

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
73	AB/3607/2021 B/O	RANJAN DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
74	AB/3613/2021 B/O	DIPEN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
75	CrI.Pet./190/2020 B/O	KAILASH BAISHYA Versus BEDANTA DUTTA AND ANR.	MS. J HAZARIKA MR. M CHOUDHURY	PP, ASSAM
76	I.A.(CrI.)/449/2021 AB 1240/2021(D/O), SCANNED COPY OF CASE DIARY, B/O in AB/1240/2021	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021

7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
71	Bail Appln./3064/2021 B/O	DEBESWAR BARUAH @ DEBESWAR BORUAH Versus THE STATE OF ASSAM	MR. N BARMAN MR. A HASAN	PP, ASSAM
72	Bail Appln./3079/2021 B/O	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
73	Bail Appln./3081/2021 B/O	SHAHADAT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
ADMISSION				
74	CrI.Pet./325/2020 B/O	ABDUS SALAM LASKAR Versus REHIMA BEGUM LASKAR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH	MS. S B CHOUDHURY
ORDERS				
75	I.A.(CrI.)/467/2021 BA 2492/2021, BA 2488/2021, BA 2489/2021, BA 2490/2021, BA 2491/2021, BA 2493/2021, BA 2467/2021(ALL DISPOSED OFF), B/O in Bail Appln./2492/2021 WITH	APURBA KR. CHOUDHURY Versus THE STATE OF ASSAM	MR J BORAH MR. K M KAKOTI	PP, ASSAM
76	I.A.(CrI.)/468/2021	NURUL ISLAM @ NUR ISLAM Versus THE STATE OF ASSAM	MR J BORAH MR. K M KAKOTI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
72	WP(C)/3585/2018	DILIP KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
73	WP(C)/3314/2019	MALEGARH GOBINDAPUR FISHERY COOPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. M K CHOUDHURY (R8) GA, ASSAM MR. A BARKATAKI (R8) MR. N BARUAH (R8) MR. H S BORAH MR P BHARDWAJ (R8) MR. M SARMA (R8) FOR CAVEATOR
74	WP(C)/7627/2019 CAVT. NO.1068/2019	BONTI SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR B D KONWAR MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY MR P NAYAK ASSTT.S.G.I. SC, HEALTH FOR CAVEATOR
75	WITH WP(C)/7614/2019	SUSANTA KUMAR SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	MR. S S ROY ASSTT.S.G.I. SC, HEALTH SC, AIDC

76	WITH WP(C)/7624/2019 CAVT. NO. 1068/2019	MINTU RONGPY Versus THE UNION OF INDIA AND 4 ORS	MR B D KONWAR MR H K DAS MR. U PATHAK MR. D J DAS MR J SINGH	MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR
77	WITH WP(C)/7629/2019 CAVT. NO. 1068/2019	APURBA KUMAR KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. B C DAS MR B D KONWAR MR M J QUADIR MR. K MIRA MR. F RAHMAN	MR. S S ROY MR J SINGH ASSTT.S.G.I. FOR CAVEATOR MR. P NAIK SC, HEALTH
78	WITH WP(C)/7630/2019 CAVT. NO. 1068/2019	RINI NATH BORAH Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MR M J QUADIR MR. K MIRA MR J SINGH	MR. S S ROY ASSTT.S.G.I. FOR CAVEATOR SC, HEALTH SC, AIDC
<u>ADMISSION</u>				
79	WP(C)/2055/2021 FIXED	SAFIQUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
80	WP(C)/2771/2021 CONNECTED WITH ITEM NO. 20 IN THE DAILY CAUSE LIST.	TAJ UDDIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	SC, EDU
<u>ORDERS</u>				
81	I.A.(Civil)/1826/2021 CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSE LIST, B/O in WP(C)/2107/2020	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M MORE MR. P K SHARMA	SC, APDCL
<u>HEARING</u>				
82	WP(C)/2056/2015 FIXED	CHANDAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4

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LEAVE NOTE OF ADVOCATES FOR 02/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 51 TO 100)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
11	WP(C)/400/2017 FIXED	SMT. PAIGOSHRI BASUMATARY Versus ASSAM POWER DISTRIBUTION CORPORATION LTD APDCL and 3 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	B D DAS (SC, APDCL) GA, ASSAM H.K.SARMA (SC, APDCL)

LEAVE NOTE OF ADVOCATES FOR 02/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
9	RSA/179/2016 B/O	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON MR.R DHAR	MS.P SHARMAHR- 1-9 MS.N BEGUM(R- 1-9) MRS.R CHOUDHURY(R- 1-9)
10	I.A.(Civil)/1259/2020 B/O in RSA/59/2019	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY	
	WITH RSA/59/2019	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY MR. M A LASKAR	

LEAVE NOTE OF ADVOCATES FOR 02/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
4)	DR. B N GOGOI	27-10-2021	To	26-11-2021
5)	MR. L P SHARMA	25-10-2021	To	23-12-2021
6)	MR. R K JAIN	27-10-2021	To	10-12-2021
7)	MR. A DUTTA	01-11-2021	To	03-11-2021
8)	MR. S KHOUND	01-11-2021	To	03-11-2021